

0046329

THE HIGH COURT OF KERALA

6 AUG 2020

Kochi: 682 031
Date: 05.08.2020

A7 - 125 / 2020

NOTICE

Sub:- Constitution of Crisis Management Team - reg.

Ref:- Minutes of the meeting of the Committee for Redressal of Grievances of Advocates' Association / Lawyers / Advocates' Clerks' Association / Staff Members of the High Court held on 29.06.2020.

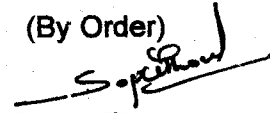
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In the backdrop of the COVID-19 pandemic, the Honourable the Chief Justice is pleased to constitute a Crisis Management Team, with effect from 27.07.2020 as follows:-

1. The Registrar (Administration), High Court. (Chairman)
2. The President, Kerala High Court Advocates' Association
3. The Public Relations Officer, High Court
4. The Security Officer, High Court
5. The Medical Officer, High Court Dispensary

The President, Kerala High Court Advocates' Clerks' Association, also shall be invited for the meetings, as and when required.

(By Order)


Sophy Thomas
Registrar General

To

The Registrar (Administration), High Court.
The President, Kerala High Court Advocates' Association, Ernakulam
(with C/L).
The President, Kerala High Court Advocates' Clerks' Association,
Ernakulam (with C/L).
The Medical Officer, High Court Dispensary (with C/L).
The Public Relations Officer, High Court
The Joint Registrars, High Court
The Security Officer, High Court
The Deputy Registrars, High Court.
The Private Secretary to the Chief Justice, High Court.
The Private Secretary to Judges, High Court.
All Officers and Sections, High Court.
The Confidential Assistants to the Registrars and Additional Registrar
(General Administration), High Court.
The IT Section, High Court (for publishing in the Official Website)
The Admn. Records Section, High Court.
The Notice Board, High Court.
The File/Stock File.

Copy submitted to :- The Honourable Judges

